## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

Co. Pet. 141(ND)/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: Ram Bihari Kaushik Vs. Dadhinari Hotel

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

SIGNATURE

Present:

Mr. Dinesh Dhabai, Advocate for R-2

Mr. Ankit Sareen, Advocate

## ORDER

It is being pointed out that Co. Pet. 141(ND)/2016 was listed for today. However, the same was not shown on the cause list. Ld. Counsel for the petitioner submits that the settlement has been arrived at and the memorandum to be executed shall be filed before this Bench on or before the ext date of hearing.

To come up on 20th December, 2017.

9-1)

(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)